

23

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 56/(MAH)/2015  
MA. No. 693/2017

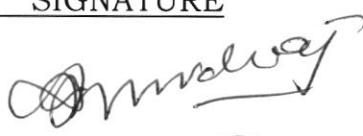
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

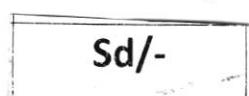
NAME OF THE PARTIES: Michael Sassoon Ashatamkar  
V/s  
M/s. Menorah Realties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

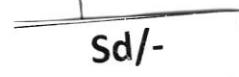
S. No.	NAME	DESIGNATION	SIGNATURE
1.	M. S. BHARDWAJ	Advocate Pr Lehtoon	
2	Shreui Shetty	adv for Respondent	

ORDER  
MA 693/2017 IN CP No.56/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 6.3.2018.

  
Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

  
Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)